

Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited  
Date of commencement of CIRP: 28th May 2024 (Certified copy received on 29th May 2024)  
List of creditors as on: 05/07/2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016  
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3,70,63,301.00	2	3,70,63,301.00	-	-	-		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	2	11,41,335.00	2	11,14,849.00		26,486.00			
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	21,43,879.00	1	10,43,354.00		11,00,525.00			
9	Other creditors, if any, (other than financial creditors and operational creditors)									
Total		5	4,03,48,515.00	5	3,92,21,504.00	-	11,27,011.00	-		

<div>Annexure-1</div> <div>Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited</div> <div>Date of commencement of CIRP: 28th May 2024 (Certified Certified copy received on 29th May 2024)</div> <div>List of creditors as on: 05/07/2025</div>															
List of secured financial creditors belonging to any class of creditors (Amount in ₹)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of continge nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL															

<div>Annexure-2</div> <div>Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited</div> <div>Date of commencement of CIRP: 28th May 2024 (Certfied Certified copy received on 29th May 2024)</div> <div>List of creditors as on: 05/07/2025</div>														
List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)														
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

Annexure-3														
Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited														
Date of commencement of CIRP: 28th May 2024 (Certied Certified copy received on 29th May 2024)														
List of creditors as on: 05/07/2025														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Biotechnology Industry Research Assistance Council (BIRAC)	11-06-2024	3,54,37,313.00	3,54,37,313.00	Term Loan	3,54,37,313.00	-	NO	95.61	0	-	-	NIL	
2	The Federal Bank Limited	07-06-2024	16,25,988.00	16,25,988.00	Cash credit loan	16,25,988.00	-	NO	4.39	0	-	-	NIL	
	TOTAL		3,70,63,301.00	3,70,63,301.00		3,70,63,301.00	-		100.00		-	-		
Annexure-4														
Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited														
Date of commencement of CIRP: 28th May 2024 (Certied Certified copy received on 29th May 2024)														
List of creditors as on: 05/07/2025														
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1						NIL								
	Total		-	-		-					-			

[illegible]

Annexure-7 Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certified Certified copy received on 29th May 2024) List of creditors as on: 05/07/2025														
List of operational creditors (Government dues) (Amount in ₹)														
Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	17-07-2024	3,80,147.00	3,53,661.00	Operational	-	NIL	No	-	-	-	26,486.00	-	The payment of Rs. 26,486 for the period August 2021 to December 2021 was duly deposited but the same was included in the claim amount. Hence, the balance amount of Rs. 26,486 is rejected.
2	ESI Corporation Kollam	16-08-2024	7,61,188.00	7,61,188.00	Operational	-	NIL	No	-	-	-	-	-	
			11,41,335.00	11,14,849.00		-						26,486.00	-	
Annexure-8 Name of the Corporate Debtor : Pelican Biotech and Chemical Labs Private Limited Date of commencement of CIRP: 28th May 2024 (Certified Certified copy received on 29th May 2024) List of creditors as on: 05/07/2025														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	K and S Partners	18-09-2024	21,43,879.00	10,43,354.00	Operational	-	-	No	-	-	-	11,00,525.00	-	The claim was submitted belatedly. An amount of Rs. 10,43,354/- has been classified as admissible, subject to the recommendation of the CoC and condonation of delay by the Hon'ble NCLT in accordance with Regulation 13(1)(c)(b) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The balance amount of Rs.11,00,525/- could not be admitted due to non-submission of the work order evidencing the accepted rate for the work carried out.
Total			21,43,879.00	10,43,354.00		-	-		-	-	-	11,00,525.00	-	-

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(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
NIL													